

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT NEW DELHI**

CBI Vs. Sanjay Anand etc (Closure)
C.C. No. 285/2019

07.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.
Insp. Satish Kumar Bana, IO, Insp. Saminder Singh Gill,
IO and Addl. SP Sh. Dharamvir Singh, IO are present

Matter has been taken up through Video Conferencing hosted by
Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High
Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020
dated 13.06.2020.

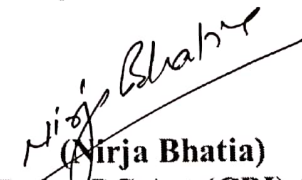
Reply filed on behalf of CBI in compliance of observations made by
this Court vide order dated 29.07.2020.

Ld. Sr. PP for CBI submits that the documents are voluminous
consisting of more than 5000 pages and seeks time to go through the same and
make his submissions.

At his request put up on **28.09.2020**.

A copy of this order be sent to the computer branch for uploading on the
official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/07.08.2020